

MEMBERS SWORN—Contd.

Shri Govindrao Wamanrao Adik (Maharashtra)

PAPERS LAID ON THE TABLE

MoU (2009-10) between Government of India and NPCC Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY) : Sir, on behalf of Shri Pawan Kumar Bansal, I lay on the Table, a copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Water Resources) and the National Projects Construction Corporation Limited (NPCC), for the year 2009-10. [Placed in Library. See No. L.T. 648/15/09]

[MR. DEPUTY CHAIRMAN in the Chair]

Report and Accounts (2007-08) of TDB, New Delhi alongwith related papers

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF THE STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN) : Sir, I lay on the Table:

I. A copy each (in English and Hindi) of the following papers :

- (a) Twelfth Annual Report and Accounts of the Technology Development Board (TDB), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT 650/15/09]

II. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Department of Atomic Energy. [Placed in Library. See No. LT 649/15/09] ...*(Interruptions)*

- (i) **Report and Accounts (2007-08) of SZCC, Thanjavur alongwith related papers**
- (ii) **Report and Accounts (2007-08) of NSD, New Delhi alongwith related papers**
- (iii) **Report and Accounts (2007-08) of Nava, Nalanda Mohavihar, Nalanda alongwith related papers**
- (iv) **Report and Accounts (2007-08) of CIHTS Varanasi alongwith related papers**

SHRI V. NARAYANASAMY : Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers :

- (i) (a) Annual Report and Accounts of the South Zone Cultural Centre (SZCC), Thanjavur, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Cultural Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 678/15/09]
- (ii) (a) Annual Report and Accounts of the National School of Drama, New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above School.
- (c) Statement giving reasons for the delay, in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 677/15/09]
- (iii) (a) Annual Report of the Nava Nalanda Mahavihara, Nalanda, for the year 2007-08.
- (b) Annual Accounts of the Nava Nalanda Mahavihara, Nalanda, for the year 2007-08 and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (b) above. [Placed in Library. See No. L.T. 679/15/09]
- (iv) (a) Annual Report of the Central Institute of Higher Tibetan Studies (CIHTS), Sarnath, Varanasi, for the year 2007-08.
- (b) Annual Accounts of the Central Institute of Higher Tibetan Studies (CIHTS), Sarnath, Varanasi, for the year 2007-08 and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (b) above. [Placed in Library. See No. L.T. 680/15/09](Interruptions)

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : Sir, I lay on the Table :

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992 :
- (1) G.S.R. 518 (E), dated the 14th July, 2009, publishing the Indo Tibetan Border Police Force, Assistant Sub-Inspector (Stenographer) Group 'C' posts Recruitment (Amendment) Rules, 2009. [Placed in Library, See No. L.T. 651/15/09]